

1	2	3	4	5
3	Sh. M.P.K. Menon Retd. Addl. Director Railway Board.	Chairman, R.S.C., Madras.	1-6-78	Had vast experience in the Railways particularly in the realm of recruitment, cadre planning etc. for over two decades.
4	Sh. S. R. Kharat ex-Vice Chancellor Marathwada University.	Chairman, R.S.C. Bombay.	2-9-1978	Eminent educationist.
5	Dr. B. N. Saikia, ex-Secretary coordination committee for production of Text Books in Regional Languages, Gauhati University.	Chairman, R.S.C. Gauhati.	6-1-79	Eminent educationist

Restrictions on Indian Doctors in Iran

6383. SHRIMATI KISHORI SINHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Indian doctors working in Iran had complained of imposition by the Iran Government of restrictions which were not mentioned in the contract;

(b) whether specialists are being forced to work as generalists and at a lower pay than was promised in the contract; and

(c) whether Government had taken this up with the Government of Iran?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c). While no complaints of imposition of any restrictions which were not mentioned in the contract or of specialists being forced to work as general-duty doctors have been received by us, there have, however, been some localised problems. There have been occasions when specialists have been requested to attend to work normally to be handled by general-duty doctors because of shortage of doctors and also because of confidence in our doctors. Whenever such problems have been brought to the notice of our Embassy, these have been taken up with the Iranian authorities and all efforts made to get them resolved.

जवाई बांध में रेलवे भूमि

6384. श्री मूलचंद डागा: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:-

(क) क्या दिल्ली-अहमदाबाद मुख्य लाइन पर जवाई बांध (पश्चिम रेलवे) में रेलवे भूमि विक्रेताओं को पट्टे पर दी गई है,

(ख) यदि हां, तो कब और यह किसने दी गई है और इसकी शर्तें क्या हैं,

(ग) क्या यह भूमि उन व्यक्तियों को कब्जे में है जिन्हें किराया आधार पर यह आबंटित की गई थी,

(घ) क्या इन व्यक्तियों ने इसे आगे किराये पर दे दिया है, और

(ङ) यदि हां, तो इस बारे में सरकार द्वारा क्या कार्यवाही का विचार है?

रेल मंत्रालय में उप मंत्री (श्री मल्लिकार्जुन) (क) रेलवे की सामान्य शर्तों के अनुसार इस स्टेशन की फालतू भूमि को लाइसेंस पर दिया गया है न कि पट्टे पर।

(ख) बीस व्यक्तियों को रेलवे की भूमि लाइसेंस पर आबंटित की गयी है। उनके नाम और भूमि के कब्जे की तारीख तथा शर्तें संलग्न विवरण में दी गयी हैं।

(ग) जी हां।

(घ) रेलवे को ऐसी किसी रिपोर्ट की जानकारी नहीं है।

(ङ) प्रश्न नहीं उठता।